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Title: Need to take steps for safe return of migrants working in Gulf Countries by extending their Visa beyond September, 2007.

SHRI KINJARAPU YERRANNAIDU (SRIKAKULAM): Mr. Deputy-Speaker, Sir, this is the most urgent issue that I am raising in the House. Therefore, I would request the hon. Minister of Parliamentary Affairs to communicate the same to the concerned Minister.

More than 10 lakh people have migrated from Andhra Pradesh to the United Arab Emirates (UAE) and other Gulf countries in search of work. Some of them have gone there on visitors visa, and some of them have gone there on working visa. Recently, the Government of UAE and other Gulf countries have taken a decision to send these people back to their native places, and the deadline for the same is kept as September 2007. Nearly, 2 lakh people from Andhra Pradesh are there in the UAE, and other neighbouring countries, and they want to send them back to Andhra Pradesh.

We are requesting the Government of India to ask these countries to extend the date for them as they are very poor people. They have no money for their return. Therefore, the Government of India -- in consultation with the State Government of Andhra Pradesh -- should approach the Government of UAE and other neighbouring countries, and ask them for extension of time for them. They have removed the electrical lines, and they have removed them from the hostels. In this scenario, I am requesting the Government of India to approach the Government of UAE and other countries to give extension of date, and also to provide free tickets for their safe return. This is the most important issue. The Chief Minister of Andhra Pradesh has already written a letter to the Minister of External Affairs, and one team has already been sent to the UAE. This is my humble request.